

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/352 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the 22nd January, 2025.

Sub: **Commuted Leave.**

Ref:- Your letter No. FCB/18/LV/2025/29 dtd. 16.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **commuted leave for 14 (fourteen) days w.e.f. 16.01.2025 to 29.01.2025** (prefixing 11.01.2025 to 15.01.2025), **along with station leave permission, with the official vehicle, at own cost, from the evening of 16.01.2025 till the evening of 29.01.2025**, subject to submission of your Leave Admissibility Report from the Office of the Accountant General (A&E), Assam. The Counsellor, Family Court, Barpeta shall remain in charge of your Court and Office till your return.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/ 353 - 354 /A dated , 22-01-2025

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the application in prescribed format is enclosed herewith.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Quero